

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP No.216/2000 in
OA No.1972/1996

New Delhi this the 2nd day of June, 2000.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI V. K. MAJOTRA, MEMBER (A)

Dalbir Singh S/o Shri Sube Singh
R/o House No.37, Village Dichaonkalan
New Delhi-43. ... Applicant

(By Shri S.K.Dass, Advocate)

-Versus-

Mr. P.C. Bhardwaj
Deputy Director (Headquarter)
Office of the Development Commissioner
Govt.of N.C.T. of Delhi
5/9 Under Hill Road
Delhi-54. ... Respondent

O R D E R (ORAL)

Shri Justice Ashok Agarwal :

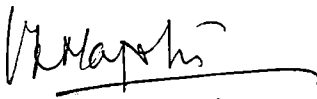
By an order passed on 8.3.2000 in OA
No.1972/1996, following directions were issued:-

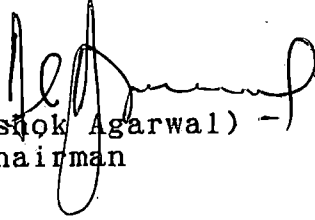
"7. In the light of the above discussions/reasons, the respondents are directed to take into consideration the continuous ad hoc appointment of the applicant in the pay scale of Rs.1640-2900 as regular appointment from the date of his initial appointment i.e. 13.7.1990 and also to allocate a proper place to the applicant in the seniority list accordingly."

2. In compliance of the aforesaid directions, a fresh seniority list has been prepared. Principle which has been applied for fixing the seniority of the applicant has also been applied to various other candidates while fixing the seniority. In our view, no justifiable grievance can be raised by the

21

applicant. In any event, no action for contempt is called for. Present Contempt Petition in the circumstances is summarily rejected.


(V.K. Majotra)
Member (A)


(Ashok Agarwal) -
Chairman

sns